HARYANA VIDHAN SABHA

Un-Starred Question

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the 10th September, 2013.

Plots Sold in Vegetable and Grain Markets

505. SH. PARDEEP CHAUDHARY, M.L.A.: Will the Agriculture SH. GANGA RAM, M.L.A.

Minister be pleased to state:-

- a) whether it is a fact that the plots of Grain Markets and vegetable Markets have been sold on installment basis by the Haryana State Agricultural Marketing Board through the Market committees during the period from 1-4-2005 to 30-7-2013;
- b) if so, whether some plot holders have not deposited the installments in time; if so, the details thereof; and
- c) if the reply to part (b) above be in affirmative, the amount realized as penalty during the period from 1-4-2005 to 30-7-2013 togetherwith the amount of penalty which has been waived off alongwith the name of the persons whose penalty has been waived off?

Chandigarh: The 29th August, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha